

DIVISION BENCH

ITEM NO. 112

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

MA No. 13/2022 IN CP (IB) No. 223/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Jagdish Pathak, Adv.

: *For the applicant in MA No. 13/2022*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 13th December, 2022.

—Sd—

Deputy Registrar

28th September, 2022

Md. Zaid
(Stenographer)